

It is for the information of all the concerned Advocates that following mentioning have been allowed for e-filing on the website of Hon'ble High Court or physically in the registry today i.e. 24.04.2020 from 2 PM to 4 PM:

1	CRM-M-7434-2020	SURAT SINGH V/S CENTRAL BUREAU OF INVESTIGATION	DY. SUPERINTENDENT MODEL JAIL CHANDIGARH	FIXED FOR 28.04.2020
2	CRM IN CRA-D-848-2019	GURSEWAK SINGH V/S STATE OF PUNJAB	KANIKA AHUJA	FIXED FOR 28.04.2020
3	CRM IN CRM-M-2431-2020	KHUSHAL SINGH V/S STATE OF PUNJAB	SWATI VERMA	FIXED FOR 28.04.2020
4	CRM IN CRM-M-10135-2020	GIAN CHAND & ANR V/S STATE OF PUNJAB	GURINDER SINGH LALLI	FIXED FOR 28.04.2020
5	CRM-M	POONAM V/S STATE OF HARYANA	P.P.S. DUGGALL	FIXED FOR 27.04.2020
6	CRM IN CRA-D-590-2019	SURENDER @ DHILLU V/S STATE OF HARYANA	VINEET KUMAR JAKHAR	FIXED FOR 27.04.2020
7	CRM-M	HARNAM SINGH ETC V/S STATE OF PUNJAB	RANJIVAN SINGH	FIXED FOR 27.04.2020

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under:

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